

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF SEPTEMBER 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
1	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	NIL								
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e. 14.09.2026)	CENTRAL	NIL								
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL								
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	NIL								
5	MS. REKHA, DISTRICT JUDGE COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	NIL								
6	MS. SAVITRI/SH. RAMESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	NIL								
0	ABOLISHED COURT OF SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	NIL								
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	NIL								
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	NIL								
11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	NIL								
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM) 512/2026	23-05-2026	FOOTWEAR KLIKSHARMVI INDIA PVT LTD. Vs SH. PRAKASH NAIK BK		9818365011	VATSADVOCATE1978@GMAIL.COM	22-05-2026
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	NIL								
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)		NIL								
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
18	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT		NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS		
19	MS. DEEPAJI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
20	SH. RAKESH PANDIT , DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 479/2026	24.08.2026	PUNJAB NATIONAL BANK VS DEEPAK SHARMA	INDRA NARAIN	9311824970	ASSOCIATE NARAYAN29@GMAIL.COM	06.10.2026
			6, New Court Block-I	Commercial	EX COMM 74/2022	16.02.2022	CAPRICOT TECHNOLOGY VS NITIN SHARMA	BRJ BHUSHAN SHARMA	9891260631	NOT PROVIDED	25.09.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.asociates@gmail.com	23.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 484/2026	25.08.2026	STATE BANK OF INDIA VS MOKHATAJ MAHTO	ARANI BHARDWAJ	9643680913	RBHARDWAJ ASSOCIATE@GMAIL.COM	01.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 509/2025	45968	Small Farmers Agri Business Consortium Vs M/s Ladharam Tikiyomal	JATIN JULKAR(P),	9899818888	jatinjulkar07@outlook.com	09.10.2026
			6, New Court Block-I	Commercial	OMP (COMM) 131/2026	09.01.2026	YES BAK LTD VS SHRUTI GUPTA	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	10.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 456/2026	13.08.2026	NIPPON EXPRESS (INDIA) PVT LTD VS SUNIL HEALTHCARE LTD	APOORV KHATOR	8287041819	KHATORAPOORV@GMAIL.COM	13.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 493/2026	02.09.2026	SHIV KUMARI MAHESHWARI NEERAJ PAHADIA	TUSHAR PAHADIA	9205252195	INFLEGALTP@GMAIL.COM	05.10.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 494/2026	02.09.2026	PUNJAB NATIONAL BANK VS DURGESH MISHRA	PRATAP CHANDRA RANA	9990366723	PRANA25009@GMAIL.COM	15.10.2026
			6, New Court Block-I	Commercial	OMP (COMM) 119/2026	08.01.2026	AXIS BANK LTD VS LOKESH JAIN	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	23.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 385/2026	14.07.2026	ALLIED INFORMATION TECHNOLOGY VS BABITA BANSAL	SANJAY SHARMA	9717593493	dr.sanjaysharma@gmail.com	16.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 461/2026	17.08.2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM VS M/S PB AGRO INDUSTRIES	DR PURAN CHAND	7042286270	ADVDRPC1948@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 490/2026	01.09.2026	SURENDER SINGH VS MARKETING MANTRA	SAHIL SANSANWAL	9868999991	ADVOCATE.SAHILSANSANWAL@GMAIL.COM	07.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 489/2026	01.09.2026	CANARA BANK SHIVANI, PROP DYNAMIC DUDES VS ANSHUM OFAN SRIVASTAVA	ANSHUM OFAN SRIVASTAVA	9990042642	SRI.ANSHU83@GMAIL.COM	07.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & BROS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	09.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 472/2026	20.08.2026	STATE BANK OF INDIA VS SACHIN	SALEHA HAIDAR	9993817806	SALEHAHAIDAR@GMAIL.COM	24.10.2026
			6, New Court Block-I	Commercial	OMP (COMM) 2673/2026	15.09.2026	YES BANK LTD VS ABHISHEK PRATAP SINGH	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	22.10.2026
			6, New Court Block-I	Commercial	OMP (COMM) 117/2026	08.01.2026	AXIS BANK VS SONA	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.com	24.10.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
			6, New Court Block-I	Commercial	ARB. COMM 7/2026	15.09.2026	LEENA ASHISH PATIL VS SANDEEP SAIN	SACHIN JAIN	9899509322	NOT PROVIDED	05.10.2026	
			6, New Court Block-I	Commercial	CS (COMM) 521/2026	15.09.2026	WELLVERSED HEALTH PRIVATE LTD VS NUTRITION PLANET	KUNAL KHANNA	9999757185	LITIGATION.KUNALKHANNA@GMAIL.COM	14.10.2026	
			6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./92/2026	17.09.2026	Prithviraj Swamy P M Vs FIITJEE Ltd	SANJAY SHARMA	9972890071	SHARMASANJAY702@GMAIL.COM	22.10.2026	
			6, New Court Block-I	Commercial	EX (COMM) AWARD BY ARB COMM 93/2026	18.09.2026	UJJWAL GAUR VS 12 CURE PVT LTD	KARTHIK SANDAL	8882532301	OFFICE@STATEMANLAW.CO.IN	28.10.2026	
			6, New Court Block-I	Commercial	CS (COMM)/535/2026	18.09.2026	EUPHORIC INNOVATIONS PRIVATE LIMITED Vs MR DURGESH GARGSOLE	Sheetal Vohra	9958687418	sheetal@vohraandvohra.com	10.10.2026	
			6, New Court Block-I	Commercial	CS (COMM) 543/2026	21.09.2026	VEERJI RESTAURANTS PVT LTD VS ABHISHEK NAIN & ANR	S S RANA	9818202368	LITIGATION@SSRANA.COM	01.10.2026	
			6, New Court Block-I	Commercial	OMP (COMM) 2588/2026	25.08.2026	RBL BANK LTD VS PANSURIYA SAVAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026	
			6, New Court Block-I	Commercial	OMP (COMM) 2589/2026	25.08.2026	RBL BANK LTD VS PATHAN JAVED KHAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026	
			6, New Court Block-I	Commercial	OMP (COMM) 2590/2026	25.08.2026	RBL BANK LTD VS NAVEEN KUMAR	NAVED AZAM	9968363291	NAVED.AZAM@YMAIL.COM	31.10.2026	
			6, New Court Block-I	Commercial	OMP (COMM) 2359/2026	27.07.2026	PIRAMAL FINANCE LTD VS PRADEEP KUMAR YADAV	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	14.10.2026	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	OMP (COMM) 2366/2026	29.07.2026	PIRAMAL FINANCE LTD VS PRITAM	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	05.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY VS MUSCLEGRID INDUSTRIES PVT LTD	ROHAN VSSANDAL	7827076060	legalrohan66@gmail.com	05.11.2026
			6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL	9536190460	advjkuldeep@gmail.com	30.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 395/2026	16.07.2026	SMALL FARMERS AGRIBUSINESS VS M/CHAHAH STORAGE	DR PURAN COLDCHAND	7042286270	ADVDRPC1948@GMAIL.COM	03.11.2026
22	SH. BALWANT RAI BANSAL DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/131/2025	17.03.2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs IFF KRISHI SEWA KENDRA CHIDAWAD	Shubham Saigal	9407223688	shubhamsaigal@pinnaclelaw.in	01.09.2026
			17, New Court Block-I	Commercial	Misc DJ/95/2026	17.03.2025	BANK OF BARODA VS SPECTRUM HEALTH CLUB AND ORS	Nirmal Kumar	9953128141	amb.nirmal@gmail.com	10.09.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS		
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/2557/2026	22.08.2026	PIRAMAL LTD Vs FINANCE MUKESH NINAMA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2558/2026	22.08.2026	PIRAMAL LTD Vs KINAL ALPESHBHAI RABARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	01.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17.05.2024	Raj Kumar Dhingra Vs Ms Super Kitchen And Bar Pvt Ltd	ANSHUL KULSHRESTHA(P),	9910092464	smsmayank@yahoo.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/477/2026	22.08.2026	M/S SRIYUG PRINTING PRODUCTION Vs AMBUJ HOTEL AND REAL ESTATE PRIVATE LIMITED	MAYANK GOEL(P),	9599766668	info.mglawchambers@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/434/2026	31.07.2026	SYSTEMAIR INDIA PRIVATE LIMITED Vs CENTECH ENGINEERS PVT LTD and ANR	Sunil Kumar Sharma(P)	9711747642	sunillegal103@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/389/2026	15.07.2026	M/S NARULA SALES Vs MR MANISH KUMAR	Mohd Umar(P),	9873780660	advmdhuma@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/362/2026	07.07.2026	INFINTUDE INTERNATIONAL PRIVATE LIMITED Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	02.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/348/2026	01.07.2026	M/S FREEDOM CHEMTECH LLP Vs M/S GDECOR INDUSTRIES INDIA PVT LTD AND ANR	Ashish Upadhayay(P),	9811215280	upadhayaylawchambers@gmail.com	03.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1146/2026	14.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SUKHMINDER SINGH	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	07.09.2026
			29, New Court Block-II	Commercial	Contempt Petition/8/2026	07.09.2026	POOJA SETHI Vs ROHIT CHAWLA	HARISH CHAND SHARMA(P),	9810717516	harishgopis@rediffmail.com	07.09.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
			29, New Court Block-II	Commercial	CS (COMM)/485/2026	25.08.2026	AARK PHARMACEUTICALS Vs AKHILESH TRIPATHI	Prashant Bhargava(P),	999119392	passandassociates@gmail.com	10.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/174/2024	09.04.2024	Canara Bank Vs Chaudhary Dev	Sanjeev Chopra(P),	971142200	chopra6791@gmail.com	10.09.2026	
			29, New Court Block-II	Commercial	ARB A(COMM)/3/2026	08.08.2026	M/S GAMUT BUILDCON PVT LTD Vs M/S MAHIMA PRODUCTION LTD	CHANDR Vsa SHEKHAR	9811941941	advoshekh@gmail.com	10.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/403/2026	18.07.2026	DEEPANSHU BANSAL AND ANR Vs SWAPNA BANTHIA	Vikas Khera(P),	7834897828	info@lexfons.com	10.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/507/2026	09.09.2026	STATE BANK OF INDIA Vs SANJAY BHATI	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	10.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/155/2026	24.03.2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand	7042286270	advdrpc1948@gmail.com	16.09.2026	
			29, New Court Block-II	Commercial	OMP (COMM)/53/2025	29.10.2025	BHAIRAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES LTD	Anish Dhingra(P)	9818266660	advdHINGRA@gmail.com	16.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/407/2026	20.07.2026	GAJENDER SINGH (PROP OF M/S BARTER ZONE AND TRADE SOLUTIONS) Vs NAVEEN DAGAR (PROP OF M/S INSTA MEDIA BARTER AGENCY)	ANEESH SHARMA	9811828628, 011-45795880	aneesh1978sharma@gmail.com	16.09.2026	
			29, New Court Block-II	Commercial	OMP (COMM)/2675/2026	146280	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs RAHUL JAIBIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.09.2026	
			29, New Court Block-II	Commercial	CS (COMM)/540/2026	46284	BANK OF INDIA Vs DIVYA (PROPRIETOR OF ARIVYA MAKEOVERS UNISEX SALON AND MAKEUP ACADEMY)	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	22.09.2026	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	CS (COMM)/81/2025	45701	GOLDMEDAL ELECTRICALS PVT LTD Vs RAMESH KUMAR PROPRIETOR OF MA AASHAPURA ENTERPRISES	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	22.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/534/2026	46282	STATE BANK OF INDIA Vs RAVICHANDRAN P	Navruti jha(P),	8376043196	navrutityagi@gmail.com	22.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/452/2026	46246	CANARA BANK Vs MADHUBALA	Anand vijay(P),	9873413937	advrenuanand@gmail.com	23.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/531/2026	46282	M/S KARGHA FASHION RETAIL PVT LTD Vs M/S NAGAR HANDLOOM PVT LTD AND ORS	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/527/2026	46281	G S AND CO PRIVATE LIMITED Vs ACPL SYSTEMS PRIVATE LIMITED	DHURJAT VERMA(P)	9811667456	dhurjativerma@yahoo.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2682/2026	46281	PIRAMAL FINANCE LTD Vs BHAGVANBHAI NAI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2681/2026	46281	PIRAMAL FINANCE LTD Vs RITESH GAYAN	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	28.09.2026
			29, New Court Block-II	Commercial	OMP (COMM)/3/2026	46288	SERVOTECH ELECTRICALS PVT LTD Vs BENNETT UNIVERSITY	Rakesh Kumar(P),	9910280608	rksharma54@gmail.com	29.09.2026
			29, New Court Block-II	Commercial	CS (COMM)/31/2025	45673	M/S PATANJALI AYURVED LTD. AND ANR. VS RUP NAGAR FOODS PRODUCTS PVT. LTD. & ORS.	SUDARSH KUMAR BANSAL	9810132015	unitedip@unitedworld.co.in	29.09.2026
24	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/449/2026	46241	AURAM HOMES VS MALIKA WADHWANI	SHIVANI CHAUDHARY	7982071587	NOT GIVEN	46267

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
25	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
26	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/641/2026	29.07.2026	DR HORORS AESTHETICS VS. RITU MEHTA	APOORV AGGARWAL	8420524375	apoorv@asvlawoffices.com	14.09.2026
					CS/COMM/785/2026	07.09.2026	SAGARIKA GARG VS. VARUN MITTAL	MADHAV BHATIA	9910572585	MADHAV BHATIA@VEKTARILEGALL	14.09.2026
					CS/COMM/15/2026	15.09.2026	SBI VS. BIJENDER SINGH	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	19.09.2026
					CS/COMM/817/2026	15.09.2026	SBI VS. RUKMAN KANWAR	B.P. SINGH	9971441188	BPSINGH562@GMAIL.COM	19.09.2026
					CS/COMM/216/2026	24.03.2026	CORELDRAW CORP. VS. SUGASH PRABHU	AVIRAL AGNIHOTRI	8793137310	AVIRALAGNIHOTRI453@GMAIL.COM	29.09.2026
27	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
28	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/758/2026	01-09-2026	MILLENNIUM AUTOMATION SYSTEMS LIMITED AND ANOTHER Vs ABHA ELECTRONICS LIMITED AND ANOTHER	Sunil Choudhary (P),	9899750209	prvrainkeet@gmail.com	--
				Commercial suit	CS (COMM)/759/2026	01-09-2026	PREM MANDURI INDOSPIT DISTRIBUTION LIMITED AND OTHERS	RAHUL VS. SHARMA (P), UPAMAN	98106064070	upamanyu.es11997@gmail.com	--
				Execution Petition	EXECUTION (COMM)/271/2026	02-09-2026	Kaenat Glass Agencies Vs Simplex Infrastructure Ltd	Azka Ahmed (P),	98106064070	rambhakht@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				Arbitration and Conciliation Act	OMP (COMM)/177/2026	02-09-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs Ashok Kumar	7838737001	ritarora91@gmail.com	--
				Commercial suit	CS (COMM)/769/2026	02-09-2026	M/S THE PIRIMID Vs MAYANK M/S BODYCRAFT SALON SKIN AND COSMETOLOGY PVT LTD	98100 00113	newdelhi@aalegal.co	--
				Execution Petition	ExCOMM Award by Arb Comm/129/2026	03-09-2026	Sh Baljeet Singh Gill Vs M/s EXL Service com (India) Pvt Ltd	9811881880	tarunkashya007@gmail.com	--
				Commercial suit	CS (COMM)/777/2026	03-09-2026	PUNJAB NATIONAL BANK Vs KISMAT ALI PROPERIOTER OF M/S MAHBOOBIA SURPLUS GARMENTS	9711785812	sarvjeetyadao8@yahoo.com	--
				Commercial suit	CS (COMM)/782/2026	05-09-2026	M/S RK ELECTRICALS Vs M/S THE BIG FITOUTCO	9818360926	sonusinghsishodiya@gmail.com	--
				Execution Petition	EXECUTION (COMM)/278/2026	07-09-2026	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS	8777486110	advpiyali2021@gmail.com	--
				Commercial suit	CS (COMM)/787/2026	07-09-2026	Bank of India Vs Rajinder Kaur	9990182901	vptiwariadvocate@gmail.com	--
				Commercial suit	CS (COMM)/794/2026	08-09-2026	GDX SECURITY SOLUTIONS INDIA PRIVATE LIMITED Vs GLOBAL HEALTH LIMITED (MEDANTA - THE MEDICITY AND ORS	8130220143	legal@aquilaslegal.com	--
				Misc. Application	Misc DJ/1090/2026	10-09-2026	STATE BANK OF INDIA Vs SUNIL KUMAR	971 7748266	advocatemanish83@gmail.com	--
				Misc. Application	Misc DJ/1089/2026	10-09-2026	STATE BANK OF INDIA Vs SUNIL KUMAR	971 7748266	advocatemanish83@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
				Misc. Application	Misc DJ/1104/2026	14-09-2026	M/S AUM BUILDCON Vs Twamev Construction and Infrastructure Ltd (formerly known as Tantia Constructions Ltd)	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	--	
				Arbitration and Conciliation Act	OMP (COMM)/196/2026	15-09-2026	M/S CARSA4 FINANCIAL SERVICES PRIVATE LIMITED Vs Vikash Jain	RITARORA(P)	7838737001	ritarora91@gmail.com	--	
				Arbitration and Conciliation Act	OMP (COMM)/205/2026	17-09-2026	PIRAMAL FINANCE LIMITED Vs Harendra Gautam	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	--	
				Commercial suit	CS (COMM)/827/2026	17-09-2026	CANARA BANK Vs RAVINDER SINGH PROPRIETOR M/S JAY AMBE FURNITURE HOUSE	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	--	
				Commercial suit	CS (COMM)/829/2026	17-09-2026	GANGA GLOBAL HOMES PRIVATE LIMITED Vs Poonam Chopra Proprietor of M/s PRIME OUTDOORS	RAHUL MANGLA(P),	9899969669	litigation@rahulmangla.com	--	
				Commercial suit	CS (COMM)/836/2026	18-09-2026	SOCIETY FOR TECHNOLOGY AND ACTION FOR RURAL ADVANCEMENT (TARA) Vs PETRA GLOBAL LOGISTICS PRIVATE LIMITED AND ANR	Purushottam Singh Panch(P),	9810100674	anjanagosainchambers@gmail.com	--	
				Commercial suit	CS (COMM)/832/2026	18-09-2026	M/S SERVITOR INTELLIGENCE SERVICES THROUGH ITS PARTNER AZAD SINGH DAGAR Vs GRAMIN VIKAS TRUST	Praveen Kumar Singh(P),	9818156973	30.praveensingh@gmail.com	--	
				Misc. Application	Misc DJ/1126/2026	19-09-2026	M/S SHIVANI TEXTILES LTD Vs M/S AVA APPARELS	Devendra Singh(P),	9250889619	-	--	
				Execution Petition	ExCOMM - Arb Comm/135/2026	22-09-2026	HDB FINANCIAL SERVICES LIMITED Vs Akhalesh Yadav	DINESH JAIN(P),	9013493108	-	--	
				Commercial suit	CS (COMM)/863/2026	24-09-2026	JITESH SALUJA (THROUGH SPA) Vs Rakhi Bist Pundir	MANOJ KUMAR SINGH(P),	9250925395	karamveer24@rediffmail.com	--	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				Commercial suit	CS (COMM)/877/2026	26-09-2026	CANARA BANK Vs ANSHUMAN SRIVASTAVA(P),	9990042642	anshumanaadv@gmail.com	--
				Commercial suit	CS (COMM)/878/2026	28-09-2026	SHAYAN ENERGY MIDDLE EAST POWER PLANT CO Vs OPTIMAS POWER GENERATION INDIA LLP AND ORS	9971613570	abhisheknanadalawyer@yahoo.co.in	--
				Commercial suit	CS (COMM)/883/2026	28-09-2026	SMT ANNU OBEROI Vs SATYA BIRRA PRAKASH BEVERAGES LLP AND ORS	9891045891	cafecrewbrew9999@gmail.com	--
				Commercial suit	CS (COMM)/881/2026	28-09-2026	M/s FedEx Express Transportation and Supply Chain Services (India) Pvt Ltd Vs M/s Dioscore Innovation Pvt Ltd	8130909187	litigation@suri.co.in	--
				Commercial suit	CS (COMM)/884/2026	28-09-2026	KANWAL OBEROI AND ANOTHER Vs BIRRA PRAKASH BEVERAGES LLP AND ORS	9811405665	advocatesrivastavasp@gmail.com	--
				Misc. Application	M-Ex/78/2026	29-09-2026	M/S KBUC AND CO Vs M/S GREKA GREEN SOLUTIONS (INDIA) LTD	8860930501	adv.hemant5@gmail.com	--
29	MS. NEELAM SINGH	SOUTH-EAST	NIL							
30	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS (comm)	720/2026	20.08.2026	Union Bank of India Vs Puppy	9540009991	Advlalitkumar5700@gmail.com	N/A
				CS (comm)	496/2026	04.06.2026	Utkal Board and Paper Mills Ltd Vs Pashupati Nath Service	8750618722	sswaniassociates@gmail.com	N/A

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
				CS (comm)	477/26	02.06.2026	SCJ PLASTICS PVT LTD Vs BALAJEE TECHNO POLYFABS PVT LTD	Pankaj Chaudhary	8800430090	pcadv19@yahoo.in	N/A
				CS (comm)	153/26	26.02.2026	MS GOLDSUN GARMENTS PVT LTD Vs KHAO GALI RESTAURANTS PVT LTD	NP Singh	8510005604	npsinghandaassociates@gmail.com	N/A
				MISC Dj	1170/25	30.10.2025	PSA NTROGEN LIMITED Vs BLUE STAR LIMITED AND ANOTHER	Devesh Kumar Malan	9758321008	lawintotollp@gmail.com	N/A
				OMP(I)	133/26	08.07.2026	Hero Fincorp Vs Gajendra Sharma	Gajender Sharma	9875726584	GAJENDRA SHARMA8461@gmail.com	N/A
				OMP(I)	134/26	08.07.2026	Hero Fincorp Vs Rais	Gajender Sharma	9875726584	GAJENDRA SHARMA8461@gmail.com	N/A
				CS (comm)	754/26	31.08.2026	TLPL Integrated Shipping Services Pvt Ltd Vs Shibeen Sharma Proprietor of SSP Components Manufacturing Co	SIDDHARTH	9811087543	siddharthayadavadvocate@gmail.com	N/A
				CS (comm)	1086/25	23.12.2025	UNION BANK OF INDIA Vs SUNITA	OP Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	N/A
				CS (comm)	1088/25	23.12.2025	UNION BANK OF INDIA Vs CHANDRA	OP Priyam Agrawal	9971839717	advpriyamagrawal@gmail.com	N/A
				CS (comm)	719/26	19.08.2026	Sunstar Precision Forge Limited Vs Kabira Mobility Private Limited	HRIDAY PUNJANI	9818248724	Hriday.punjanil@lexlawoffices.com	N/A
				CS (comm)	649/26	31.07.2026	Paramount Polytreat Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	N/A

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
				CS (comm)	793/26	08.09.2026	RSPL LIMITED Vs ASHOK JHALANI	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	N/A
				CS (comm)	393/26	15.05.2026	UCO BANK Vs MANISHA KUMARI	B K Mishra	9868113796	bkm Delhi@gmail.com	N/A
				CS (comm)	800/26	09.09.2026	SHIV ENTERPRISE THROUGH ITS SOLE PROPRIETOR MUKESH SHARMA Vs TQS LOGISTICS SERVICE PVT LTD	KARAN CHIBBER	9654003808	office_advkaran@gmail.com	N/A
				CS (comm)	792/26	08.09.2026	U S Sales Agency Vs MOHD ARSHAD RAIEEN	AVINASH TYAGI	9899327537	avinashvtagi1@yahoo.com	N/A
				CS (comm)	673/26	07.08.2026	Trilok Kumar Jha Vs Ancon India Pvt Ltd	Dhruv Sharma	8587030456	N/A	N/A
				CS (comm)	1068/25	22.12.2025	BANK OF BARODA Vs ANITA	Eram Khan	9717099220	eramadv2002@gmail.com	N/A
				CS (comm)	495/26	04.06.2026	Bhushan Dealmark Private Limited Vs BN Infra Projects LLP	Shakeel	8750618722	sswaniassociates@gmail.com	N/A
				CS (comm)	809/26	10.09.2026	ANEJA REALITY Vs NEHA AGGARWAL	ARUN KUMAR	9899019371	advocate.arun18@gmail.com	N/A
				CS (comm)	808/26	10.09.2026	State Bank of India Vs Elangbam Dinesh Kumar Singh	DHARMENDRA SINGH	8800784740	N/A	N/A
				CS (comm)	812/26	14.09.2026	Kiran Vs Gaurav Taneja	RACHIT GUPTA	9910410533	rgguptarachi1@gmail.com	N/A

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
				CS (comm)	611/25	26.07.2025	M/s Ornate Agencies Pvt Ltd Vs M/s Daiz Solar	Sh Abhishek Singh	8447060945	legalprahi@gmail.com	N/A
				CS (comm)	844/26	21.09.2026	BERGER PAINTS INDIA LTD. Vs SYEDAK SHAGIFTA	SARUN KUMAR	9810131832	onlinearun@yahoo.co.in	N/A
				CS (comm)	869/26	25.09.2026	AAISHA GARMENTS Vs BHAMA DESIGNS PVT. LTD.	SYED NOOR MUZZAMA	9873137157	noorsyed878@gmail.com	N/A
				CS (comm)	730/26	22.08.2026	BEACON INTERNATIONAL Vs MAHAVEER APPAREL	MUKESH YADAV	9810847250	advnmukesh.yadav@gmail.com	N/A
32	SH. RAVINDER SINGH/ MS VEENARANI, JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	281/2026	14-08-2026	DAL CHAND CHOUDHARY AKASH CHOUDHARY V/S NAV NIRMAL CO-OPERATIVE GROUP HOUSING SOCIETY LTD.	ASHOK MAHAJA	9811106159	ashokmahajan79@gmail.com	05-09-2026
			101	CS COMM	180/2026	19-05-2026	BANK OF BARODA V/S HARIOM DWIVEDI	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	07-09-2026
			101	CS (COMM)	304/2026	08-09-2026	UNION BANK OF INDIA V/S MR. LACHIT AGRAWAL	B.K. AGRAWAL	8178359238	icloudlawpartners@gmail.com	28-09-2026
			101	CS COMM	82/2026	09-03-2026	M/S PARASNATH LOOMTEX PVT. LTD. V/S M/S GITANSHI DESIGNS	LAVKUSH	8808633231	lavkush1979@gmail.com	28-09-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			101	CS (COMM)	251/2026	24-07-2026	M/S GOEL OVERSEAS INC. V/S M/S ANAHAD ARDAAS PVT. LTD.	PRATEEK MEHTA	9911886609	prateekmehtas@gmail.com	29-09-2026
35	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS (COMM)	74/2026	24-07-2026	BSES YAMUNA POWER LTD Vs ANAND KUMAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	01-09-2026
			---do---	CS (COMM)	87/2026	24-08-2026	MS M B INDUSTRIES Vs LAXMI DEVI PROPS MS LAXMI SALES	SHRI MADHAV GAWRI	8700568975	madhav@rkgco.com	02-09-2026
			---do---	CS (COMM)	88/2026	24-08-2026	BSES YAMUNA POWER LTD Vs NEERAJ	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	05-09-2026
			---do---	CS (COMM)	89/2026	24-08-2026	BSES YAMUNA POWER LTD Vs PAWAN KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	05-09-2026
			---do---	CS (COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	SUMIT NANDVA NI	7011541912	nandvanijindallawoffices@gmail.com	05-09-2026
			---do---	CS (COMM)	90/2026	25-08-2026	BANK OF BARODA Vs REKHA	JOSHI & ASSOCIATES	9910568669	advumeshjoshi@gmail.com	07-09-2026
			---do---	MISC (DJ)	391/2026	17-08-2026	ABHIMANYU JOSHI Vs V D AUTO WHEELS	ADITYA RAGHAV & YOGESH VERMA	9810057219	verma2508@gmail.com	09-09-2026
			---do---	CS (COMM)	92/2026	02-09-2026	ICICI BANK LTD Vs IMRAN	SATISH KUMAR	9811191050	satish@k1fin dia.com	09-09-2026
			---do---	CS (COMM)	85/2026	21-08-2026	STATE BANK OF INDIA Vs RAJEEV KUMAR YADAV	SUCHITA KUMAR DIXIT	8896932838	agnihotrisuchita@gmail.com	10-09-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			---do----	CS (COMM)	95/2026	02-09-2026	FIROZ AHMAD Vs DANISH	YASHVANT SINGH	9310096440	advyashvant@gmail.com	10-09-2026
			---do----	CS (COMM)	69/2026	03-07-2026	NISHANT GROVER AND OTHERS Vs HEALTHCARE PVT LTD	Surpreet Singh sial	7906354958	sialgurpreeta socialtes@gmail.com	10-09-2026
			---do----	CS (COMM)	99/2026	14-09-2026	STATE BANK OF INDIA Vs VISHNU SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-09-2026
			---do----	CS (COMM)	42/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs MAHIPAL SINGH	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	19-09-2026
			---do----	CS (COMM)	98/2026	10-09-2026	VIPIN AGGARWAL Vs TEJINDER SINGH PROPRIETOR OF KAPOOR INDUSTRIES	KUMARABHAY MOHAN SHARMA	7011702973	advabhaymohan@gmail.com	19-09-2026
			---do----	CS (COMM)	92/2026	02-09-2026	ICICI BANK LTD Vs IMRAN	SATISH KUMAR	9811191050	satish@kifindia.com	23-09-2026
			---do----	CS (COMM)	97/2026	05-09-2026	MS INFRACON Vs SHUBH MS SINGH PRIYA ENGINEERING SUPPLIERS	SAURABH SINGH FAUZDAR	7073068262	office.fauzdar@gmail.com	23-09-2026
			---do----	CS (COMM)	100/2026	17-09-2026	G R D MOTORS Vs ISHTAKHAR ALI	J YADAV & CO.	9999855157	advjitenderyadav2017@gmail.com	24-09-2026
			---do----	CS (COMM)	96/2026	05-09-2026	MS PRINTERS Vs NAVKAR GRAPHIC MACHINERY	MS ABDUL SHAMIM KHAN	9810643601	askhanf414@gmail.com	24-09-2026
			---do----	CS (COMM)	94/2026	02-09-2026	GULISTA INTERIOR ENTERPRISES Vs 360 INTERIOR DESIGN PVT LTD	KULDEEP SANGWA & ASSOCIATES	9718109957	kuldeepsangwan@gmail.com	26-09-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF	
			---	do----	CS (COMM)	101/2026	22-09-2026	STATE BANK OF INDIA Vs HIRA INDUSTRIES THROUGH ITS PROXY PINKI KUMARI	AARUN UPADHYA	9045375818	carelexicer@gmail.com	28-09-2026
			---	do----	CS (COMM)	99/2026	14-09-2026	STATE BANK OF INDIA Vs VISHNU SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28-09-2026
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAH DARAJ	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 269/26	18.05.2026	KINSHUK JAIN VS ASHOK FABRICS	UJJWAL JAIN	9870597 477	jaiujjwal127@gmail.com	05.09.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/26	08.08.2026	BANK OF BARODA VS MOHD. SALEEM	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	15.09.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 415/26	17.08.2026	ANKUR TYAGI VS VIKRANT PANCHAL	RENU TYAGI	9868607589	REENUADV@GMAIL.COM	17.09.2026	
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 427/26	21.08.2026	BANK OF BARODA VS PALE RAM	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	24.09.2026	
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 345/26	13.07.2026	RAJIV CHOUDHARY VS SHIV KUMAR VASHISHTDH	RAJKUMAR SHARMA	9871 660313	RAJKUMAR876@GMAIL.COM	28.09.2026	
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 368/26	24.07.2026	ASHOK SHUKLA VS AMIR	GAURAV KOCHAR	98010940055	GAURAVKOCCHARADV@GMAIL.COM	29.09.2026	
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/393 /2026	03-08-2026	STATE BANK OF INDIA Vs. VINOD	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	07.09.2026	
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/310/2026	08-06-2026	BANK OF BARODA Vs. ANKIT CHAUDHARY	VIJETA OHRI	9818805262	vijetaohri@gmail.com	09.09.2026	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/168/2026	28-03-2026	AKG TRENDS PVT. LTD. Vs. SACHIND GUPTA	MOHAMMAD BABAR 9891 146454	mohmmadbabaradv@gmail.com	09.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/169/2026	46109	AKG TRENDS PVT. LTD. Vs. NORSPIND INTERNATIONAL LTD.	MOHAMMAD BABAR 9891 146454	mohmmadbabaradv@gmail.com	09.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/328/2026	46207	MANOJ KUMAR SHARMA VS. AMIT SAGAR	GAURAV SHARMA 9220171119	gnlegal.in@gmail.com	28.09.2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/469/2026	46281	BANK OF BARODA VS. DHIR SINGH	GEETANJALI SHARMA 8447833470	advocate.134@gmail.com	29.09.2026
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 428/2026	21.08.2026	M/S METAL TRADING SAS VS VIPIN MITTAL	PRANAB PRAKASH 9711229563	adv.pranab@yahoo.com	02.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	M/S BLACK CAT SECURITAS AND ALLIED SERVICES PVT. LTD VS M/S IMPERIA STRUCTURES LTD & ORS.	RAJESH LATHIGA 9810909184	zlatihigara@yahoo.co.in	08.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 293/2026	30.05.2026	SANJAY AGARWAL VS MS POOJA KESHARWANI	VIKRAM KUMAR 9810079178	adv_kvikram05@yahoo.co.in	08.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	BKM ASSOCIATES 9868113796	bkmndelhi@gmail.com	09.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 456/2026	07.09.2026	PRADEEP KUMAR JAIN VS YOGESH GUPTA	PIYUSH KATYAL 8700925558	piyushkatya198@gmail.com	09.09.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 404/2026	07.08.2026	M/S FULTOSS CREEMZ INDIA LLP VS M/SHIKHA ENTERPRISES	ARPIT JAIN 9811595800	arpitjain2099@gmail.com	09.09.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF OF
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 435/2026	25.08.2026	M/S TAPARIA & SONS VS M/S KHUSHBOO TEXTILE	9811595800	arpitjain2099@gmail.com	14.09.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 454/2026	07.09.2026	GOURAV CHOPRA VS CHANDAN SAM	9312125555	dklegal0920@gmail.com	14.09.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 463/2026	09.09.2026	WOVEN GOLD ACRYLIC INDIA PVT LTD VS PRITESH KUMAR & ANR	9999936866	aga.justice@gmail.com	15.09.2026	
39	SH. PAWAN KUMAR MATTO DISTRICT JUDGE, (COMM-04)	SHAH DARAH	NIL							
40	SH. DEVENDER KUMAR JANGAL DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL							
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL							
43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL							
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM)/574/2026	02-09-2026	Puma Se Vs SANJEEV KUMAR	Navlin Swain(P), 9999093893	eludication.legal@outlook.com	15.09.2026
		603	COMMERCIAL SUIT	CS (COMM)/590/2026	05-09-2026	PANKAJ TANEJA Vs OJYOTI P FURNISHERS PVT LTD	9958150008	vyotitwari8@gmail.com	11.09.2026	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			603	COMMERCIAL SUIT	CS (COMM)/597/2026	07-09-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	18.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/658/2026	26-09-2026	SURPLUS DOT COM Vs PRATAP NIVATKAR PROP KEEP CREATION	Neeraj Ankush Pal(P),	7777005538	advocateneeraj555@gmail.com	30.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/618/2026	16-09-2026	SAG LOGISTICS PRIVATE LIMITED Vs SUNSTAR PRECISION FORGE LIMITED AND OTHERS	Chiranjeev Sugandh(P)	9289293559	accounts.indel@saglogistics.in	29.09.2026
			603	COMMERCIAL SUIT	CS (COMM)/584/2026	03-09-2026	M/s U S Sales Agency Vs Rajbir Singh Yadav	Avinash Kumar Tyagi(P),	9899327537	avinashtyagi1@gmail.com	17.09.2026
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					180						